

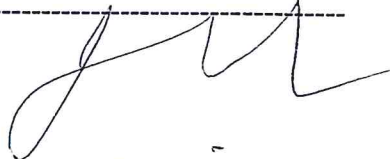


(38)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 15 ON 24.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/208/IB/2018
PETITION NUMBER : CP/511/IB/2017
NAME OF THE APPLICANT : AJAY AGARWAL & 1
NAME OF THE RESPONDENT : V.NAGARAJAN (IN THE MATTER OF ASHOK
MAGNETICS LTD)
UNDER SECTION : 60

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	Jayesh B. Doshi	- dr	
2.	V-NAGARAJAN	RP	
3.	J-MANIVANNAN	RP's counsel	
4.	T.K. BHASKAR.	<u>ORDER</u>	

Counsel for Applicant present. Counsel for Resolution Professional present. Heard
both the sides. **Order Reserved.**

-sr-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk